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Rajesh Kumar Singh
D.H.J.S.
Director (Academics) /
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi - 110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Acd./Induction (DJS) Batch-2023/1740/2023/863

17th February, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South-West, Dwarka
3. The Ld. Principal District & Sessions Judge, West, THC
4. The Ld. Principal District & Sessions Judge, South-East, Saket

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 19th to 28th February, 2025.

Respected Sir,


A batch of 7 (seven) newly appointed Officers to Delhi Judicial Service (DJS) are undergoing one year Induction Training Course at the Delhi Judicial Academy. As per the approved training module of the Induction Course, the Judicial Officers (under training) are required to undergo Practical Training in the District Courts.

It is requested that the 6 (six) Trainee DJS Officers may kindly be attached in the District Courts w.e.f. 19th to 28th February, 2025 as per schedule enclosed as Annexure 'A'.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge.

With regards,

Yours faithfully,


(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

Copy for information to:


The Trainee DJS Officers concerned (through email only).

17th February, 2025

OIC/Judl./west



PD & S J (west)
17/02/2025


(Rajesh Kumar Singh)

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 5660 - 5668 /JOTP/Gaz./PDJ West/2025 Dated, Delhi the 18/2/25

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
3. For uploading on LAYERS.
4. For uploading on centralized website through LAYERS.

Hemani 18/2/25
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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Practical Training of Six (6) newly appointed Officers of DJS (2023 Batch)
w.e.f. 19th to 28th February, 2025

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	District	Court Complex	Period of Attachment	
1	Rahul Katare	Mr. Devinder Kr. Jangala	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Sushil Anuj Tyagi	ASJ	Central	THC	24-28 February, 2025
2	Anushtha Srivastava	Mr. Divyang Thakur	District Judge	South-West	Dwarka	19-22 February, 2025
		Ms. Shivali Sharma	ASJ	West	THC	24-28 February, 2025
3	Shruti Saraswat	Ms. Richa Gusain Solanki	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Hemraj	ASJ	West	THC	24-28 February, 2025
4	Nirmala Singh	Ms. Navita Kumari Bagha	District Judge	South-East	Saket	19-22 February, 2025
		Mr. Vishal Singh	ASJ	South-East	Saket	24-28 February, 2025
5	Disha Langan	Ms. Shilpi M Jain	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Gautam Manan	ASJ	West	THC	24-28 February, 2025
6	Amit Kumar	Mr. Sumit Dalal	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Ajay Singh Shekhawat	ASJ	South-West	Dwarka	24-28 February, 2025